

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1918**  
TO BE ANSWERED ON 28.07.2016

**GUIDELINES UNDER MGNREGS FOR 'KHET TALAB'**

**1918. SHRI PRATAPRAO JADHAV:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to frame any guidelines regarding purchase of poly-packs for the Khetlabs/ponds which are being constructed under the proportionate share of 40% work to be done by the machines and rest under 60% by the unskilled labour force under MGNREGS;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (c): The Ministry issues guidelines, advisories and manuals on works under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) as and when required. The Ministry has already issued suggestive estimate and design on construction of farm ponds. On wage and material ratio, all works taken up under the Scheme, by Gram Panchayat and other implementing agencies, the cost of the material component including the wages of the skilled and semi-skilled workers, shall not exceed forty percent at the district level.

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